

THE TRIPURA ACT NO. 10 OF 2014.

THE TRIPURA APPROPRIATION (NO. 8) ACT, 2014.

*AN
ACT*

to authorize payment and appropriation of certain further sums from and out of the Consolidated fund of the State of Tripura to meet the expenditure incurred on certain services during the financial year ended on 31st March, 2006 in excess of the amount granted for those services and for that year.

BE it enacted by the Legislative Assembly of Tripura in the sixty-fifth year of the Republic of India as follows: -

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| <p><i>Short Title</i></p> | <p>1. This act may be called the Tripura Appropriation (No. 8) Act, 2014.</p> |
| <p><i>Issue of
Rs. 14,57,95,342/-
out of the Consolidated
Fund of the State of
Tripura to meet certain
expenditure for the
Financial Year ended on
31st day of March, 2006.</i></p> | <p>2. From and out of the Consolidated Fund of the State of Tripura, the sum specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees fourteen crore fifty seven lakh ninety five thousand three hundred forty two only shall be deemed to have been authorized to be paid and applied to meet the amount spent for defraying the charges in respect of the services specified in column 2 of the Schedule during the financial year ended on the 31st day of March, 2006 in excess of the amounts granted for those services and for that</p> |
| <p><i>Appropriation</i></p> | <p>3. The sums deemed to have been authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura under this Act should be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 2006.</p> |

THE SCHEDULE
(Section 2 and 3)

1 No. of Votes	2 Services and Purposes	3 Sums aggregating to		
		Voted by Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
1	Department of Parliamentary Affairs (Revenue)	0	4422	4422
6	Revenue Department (Revenue)	28900422	0	28900422
15	Public Works (WR) Department (Revenue)	18375324	0	18375324
39	Education (Higher) Department (Capital)	426700	0	426700
43	Finance Department (Revenue)	0	51089717	51089717
45	Taxes & Excise Department (Revenue)	46993757	0	46993757
56	Information Technology Department (Capital)	5000	0	5000
	GRAND TOTAL:-	94701203	51094139	145795342
	TOTAL : REVENUE	94269503	51094139	145363642
	TOTAL : CAPITAL	431700	0	431700

D.M. JAMATIA
L.R. & SECRETARY, LAW
GOVERNMENT OF TRIPURA